

Cancer treatment under PMJAY

*20. SHRI HARNATH SINGH YADAV: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that the treatment of cancer disease will be included in the Pradhan Mantri Jan Arogya Yojana (PMJAY);

(b) if so, the details of the steps which Government has taken to include cancer treatment under PMJAY; and

(c) if not, the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. HARSH VARDHAN): (a) to (c) Since the inception of scheme, the treatment for cancer diseases is included in the benefit packages of Pradhan Mantri Jan Arogya Yojana. All modes of treatment for cancer (Medical Oncology, Surgical Oncology and Radiation Oncology) are covered under the scheme. Details of the packages under PMJAY are available on the website *i.e. www.pmjay.gov.in*.

Diversification of CSR Funds

*21. SHRI A. K. SELVARAJ: Will the Minister of CORPORATE AFFAIRS be pleased to state:

(a) whether it is a fact that Government has decided to allow corporate sector in India to use their mandatory Corporate Social Responsibility (CSR) spending for investment in research and development in major institutions and bodies, if so, the details thereof; and

(b) whether it is also a fact that Government is also considering to divert the CSR funds for the Government projects too, if so, the details thereof?

THE MINISTER OF CORPORATE AFFAIRS (SHRIMATI NIRMALA SITHARAMAN): (a) Yes, Sir. Schedule VII of the Companies Act, 2013 ('the Act'), enlists the activities that can be undertaken by the companies under their Corporate Social Responsibility (CSR) policies. The contribution to the technology incubators located within academic institutions were permitted as eligible CSR activity under item (ix) of Schedule VII. However, Government has recently amended Schedule VII vide gazette notification no. G.S.R. 776(E) dated 11th October, 2019 to include contribution